MONTHLY STATEMENT OF CASES FOR THE MONTH OF NOVEMBER, 2023 HIGH COURT OF MEGHALAYA

ANNEXURE-II

Name of the State/UT		Opening Ba	lance	Ins	titution du month	-	Dispo	osal Cases o month	-		ng balance a of the mor		% Incrependency vi	ease or decr			osal of cases re than five	s wnich are	more		s which are ears old at e month
High Court	CIVIL		CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL		CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL		CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL
of Meghalaya	669	139	808	48	25	73	70	14	84	647	150	797	-3.29%	7.91%	-1.36%	0	0	0	79	1	80

3(a)	Whether any Statewide/Regional Conference held during the month.	
3(b)	Number of Officers who participated in the said conference	
3(c)	Have any targets been fixed and indicated to the participant Officers, if so, what are the targets?	
4	What is the progress made on those targets district-wise	